NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH

CP No. 122/Chd/Hry/2018

In the matter of:

Ericsson Telephone Corporation India Aktiebolag(AB). …Petitioner

Present: Mr. Arjun Sheoran, Advocate for the petitioner.

On request, the matter is adjourned to 05.07.2018 for preliminary hearing.

Sd/-

(Justice R.P. Nagrath)
Member (Judicial)

Sd/-
(Pradeep R. Sethi)
Member (Technical)

June 07, 2018
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